

RC 4(E)/2003/EOW-1/CBI/ND  
Case No. 45/2019 (38/16)  
CBI Vs. Keshav Sharma & Ors.

**02.07.2020**

**Proceedings taken up through Video Conferencing (Cisco Webex), hosted by Reader of the Court Sh. Davinder Singh Bisht.**

Present: Sh. Parmod Singh, Ld. PP for the CBI.

**Sh. Davinder Singh Bisht, Reader, Sh. Kripal Singh Sajwan, Sr.P.A, Sh. Hardeep Singh, Ahlmad and Sh. Manish Kumar, Asstt. Ahlmad are also present through Video Conference.**

Ahlmad has reported that there are multiple accused in this case and despite several attempts their Counsels could not be contacted on the contact numbers available on record. Ahlmad is directed to make another attempt and try to contact the Ld. Counsels for the accused persons and send notices accordingly in terms of previous order.

A copy of the order be sent to the Computer Branch for uploading the same on the official website of the Court.

List the matter on further proceedings through video conferencing on **14.07.2020.**



**(Harish Kumar)**

**Special Judge (PC Act) CBI-20,  
Rouse Avenue District Court,  
New Delhi/02.07.2020**



**Ct. Case No. 3/2019**

**Narayan Kumar Vs. Pawan Kumar Meena & Ors.**

02.07.2020

**Matter is taken up through Video Conferencing (Cisco Webex) on the request received by way of email sent by Ld. Counsel for the appellant, hosted by Reader of the Court Sh. Davinder Singh Bisht.**

Present: Complainant in person with Ld. Counsel Sh. Sundeep Sehgal.

**Sh. Davinder Singh Bisht, Reader, Sh. Kripal Singh Sajwan, Sr.P.A, Sh. Hardeep Singh, Ahlmad and Sh. Manish Kumar, Asstt. Ahlmad are also present through Video Conference.**

Preliminary hearing on the complaint heard but the same could not be proceeded further as the judicial file of this case is not readily available. Ahlmad is directed to make the record available at residence of the undersigned either in digital or physical form before next date of hearing so that the case can be proceeded as per law.

A copy of the order be sent to the Computer Branch for uploading the same on the official website of the Court.

List the matter for arguments on complaint on **09.07.2020 at 11.30 AM.**



**(Harish Kumar)**

**Special Judge (PC Act) CBI-20,  
Rouse Avenue District Court,  
New Delhi/02.07.2020**